

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-219(ND)/2017

IN THE MATTER OF:

M/s. Deepak Beri & Ors.

.. PETITIONER

Vs.

M/s. DB Engineering (P) Ltd.

... RESPONDENT

SECTION :

Under Section 441(96)

Order delivered on 29.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

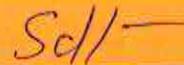
For the Petitioner/Applicant  
For the Respondents

: Mr. K. Datta, Advocate  
: Ms. Priya Kumar, Advocate  
Mr. Adhish Srivastava  
Mr. Anand Chichra, for R-3 & 4

ORDER

Learned Counsel for the petitioner is present. Ld. Counsel for the respondent No.2, 3 & 4 are also present.

At their joint request, the matter is adjourned to 1<sup>st</sup> Sept, 2017.



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
29.8.2017